

**श्री मनुभाई शाह :** उस पर तो खास विचार किया जायेगा कि फ्लेडिंग सैन्ट्रज में नये तरीके से काम किया जाये जिस से चमड़े के खराब होने से पहले उस का अच्छी तरह से इस्तेमाल हो ।

**Shri S. C. Samanta:** In agreement with Netherlands, a training-cum-production centre was set up at Bakshi-ka-talab. The Netherlands experts through the W.H.O. came there. May I know whether this body is consulting them or not?

**Shri Manubhai Shah:** This question hardly arises out of the question. If the hon. Member is interested in any particular centre, I will certainly provide him the information.

#### Contract Labour in Railways

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\*967. { **Shri Subodh Hansda:**  
**Shri R. C. Majhi:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether any survey about the present working conditions of contract labour employed in Railways has been made; and

(b) if so, what are the main findings of the survey?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). Preliminary data for conducting such survey is being collected.

**Shri Subodh Hansda:** May I know whether the survey was carried out in all the Railways?

**Shri Abid Ali:** For the present we will be having the survey in 12 places.

**Shri Subodh Hansda:** What are the present conditions that are taken into consideration while surveying the conditions of these contract workers?

**Shri Abid Ali:** Purpose?

**Mr. Speaker:** The detailed manner in which the survey is being conducted.

**Shri Abid Ali:** Mainly the purpose is regulation of their working conditions and ensuring conditions of employment. That would be the main purpose of the survey.

**Shri S. M. Banerjee:** May I know the total number of contract labour working under the Railways and whether they are being paid according to the Minimum Wages Act?

**Shri Abid Ali:** For this, notice will be necessary.

**सेठ गोविन्द बास :** क्या यह सही है कि अभी भी मध्य प्रदेश और कुछ दूसरे प्रदेशों के स्टेशनों पर जो सामान उठाने वाले कुली हैं वे ठेके पर रहते हैं और उनकी कोई नीचे की मजदूरी की दर मुकर्रर नहीं है, उनको बहुत कम पैसा मिलता है और ज्यादातर पैसा जो ठेकेदार होते हैं वे ले जाते हैं ? यदि हां, तो इस सम्बन्ध में क्या कार्रवाई की जा रही है ?

**श्री आबिद अली :** यह सवाल तो रेलवे मिनिस्ट्री से किया जाना चाहिये ।

**Shri Hem Barua:** May I know whether trade union rights are made available to the contract workers and if not whether the Government propose to make these rights available to these people?

**Shri Abid Ali:** Certainly; every one is entitled to have trade union.

**Shri T. B. Vittal Rao:** The other day, the Railway Minister said that the Minimum Wages Act is applied to this contract labour. What is the machinery of the Labour Ministry which checks up whether that is implemented properly?

**Shri Abid Ali:** This question pertains to the survey which is to be undertaken. Certainly these supplementaries will be kept in view while having the survey.